NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 4/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.07.2017</u>

Name of the Company:

Parikh Enterprises Pvt. Ltd.

Section of the Companies Act:

Section 134 (3)(o) r.w. 135 of the Companies

Act; 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1

2

ORDER

None present for petitioner.

Order complied with by 1st petitioner company. Inform ROC accordingly.

BIKKI RAVEENDRA BABU MEMBER HIDICIAL

Dated this the 4th day of July, 2017.